

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 155 of 2013 &**  
**IA. No. 223 of 2013**

**Dated : 18<sup>th</sup> November, 2013**

**The Indian Hotels Co. Ltd & Anr.**

**... Appellant(s)**

**Versus**

**Maharashtra Electricity  
Regulatory Commission & Anr.**

**...Respondent(s)**

**ORDER**

As agreed by the learned counsel for the parties, post the matter  
on **16.12.2013.**

**COURT MASTER**